

DIVISION BENCH
COURT - II

S-30

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/252(KB)2022
RST.A (COMPANIES ACT)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	PINNACLE ENGICON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES BIH
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)
Mr. Nishant Shankar, Adv] For the Petitioner

ORDER

1. Learned Counsel for the Petitioner present.
2. **RST.A (COMPANIES ACT)/6(KB)2024:**
 - a. Registry is directed to issue notice to the Registrar of Companies, Bihar, Ministry of Corporate Affairs, High Court of Patna, Maurya Lok Complex, Block "A", 4th Floor, Dak Bungalow Road, Patna- 800001 by way of speed post and by e-mail and place the tracking information on record.
 - b. List this matter on **2nd September, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**